gestation projects. Hence it is not possible to indicate the date of commencement of the airport or its impact on the airports at Agra and Delhi at this stage.

Operation of airbus connecting cities in Bihar

- †490. SHRI RAM NATH THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Government has decided to operate airbus for the convenience of passengers and for saving time;
 - (b) if so, the details thereof; and
- (c) whether it is also a fact that it has been decided to run airbus from various places on the basis of distance covered by it in one hour and the cities of Bihar which have been selected out of the above places, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) With repeal of Air Corporation Act in March 1994, the Indian aviation was totally deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate depending on their commercial viability. However, GoI has laid down Route Dispersal Guidelines (RDG) with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of RDG issued by the Government.

Flight operations from unserved airports in Odisha

- 491. SHRI DILIP KUMAR TIRKEY: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Government has identified 43 unserved airports across the Country to have regular flight operations under the Ude Desh Ka Aam Nagrik (UDAN) scheme;
- (b) if so, how many of those unserved airports belong to Odisha, the details thereof; and
- (c) by when flight operations will start on those selected unserved airports in Odisha?

[†] Original notice of the question was received in Hindi.